

12.00 Noon

responsibility for time and cost overruns; regular review of the infrastructure projects by the concerned administrative Ministries; setting up of Cabinet Committee on investment (CCI) to review and monitor the implementation of major projects, including issues relating to clearances/approvals; and setting up of Central Sector Projects Coordination Committees (CSPCCs) in the States under the Chief Secretaries for removal of bottlenecks and for facilitating the speedy implementation of major projects.

Government expenditure on mode of publicity

1085. SHRI SUKHENDU SEKHAR ROY : Will the Minister of STATISTICS AND PROGRAMME IMPLEMENTATION be pleased to state:

(a) the amount of money spent by various Ministries, Departments of Government in issuing advertisements in different print/electronic media and other mode of publicity depicting photographs of past and present political leaders/ministers and other dignitaries along with details thereof, indicating their names and per head expenses from January 1, 2013 to 31st October, 2013; and

(b) the Government's policy mechanism and criteria to select personalities for mass circulation of their photographs in Government advertisements along with details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION (SHRI SRIKANT JENA) : (a) and (b) The information is being collected and will be laid on the table of the House.

Re. BRAVE ACT OF AN ASSAMESE GIRL

SHRI BIRENDRA PRASAD BAISHYA (Assam): Sir, I want to raise ..(*Interruptions*)..

श्री नरेश अग्रवाल (उत्तर प्रदेश) : सर, मेरा प्वाइंट ऑफ ऑर्डर है। ...(*व्यवधान*)...

MR. DEPUTY CHAIRMAN: No, no. ..(*Interruptions*).. No point of order. ..(*Interruptions*)..

SHRI BIRENDRA PRASAD BAISHYA (Assam) : Sir, ..(Interruptions).. Allow me to speak, Sir, for one minute. . . (Interruptions)

MR. DEPUTY CHAIRMAN : What is the problem? ..(Interruptions).. What is the problem? ..(Interruptions)..

SHRI BIRENDRA PRASAD BAISHYA: This is a very important issue, Sir. ..(Interruptions).. I am standing here to speak ..(Interruptions)..

SHRI RAVI SHANKAR PRASAD (Bihar) : Let him speak, Sir. He wants to raise something important. ..(Interruptions)..

श्री नरेश अग्रवाल (उत्तर प्रदेश) : सर, ये सही कह रहे हैं। ...(व्यवधान)...

MR. DEPUTY CHAIRMAN: Everybody sat, that is why I am also listening. ..(Interruptions)..

SHRI BIRENDRA PRASAD BAISHYA : Sir, I am standing here to speak regarding the great and brave Assamese girl, Gunjan Sharma, who rescued twelve school kids from an extremist. The situation happened in front of a Kendriya Vidyalaya, Simaluguri, Sibasagar where at gun point one miscreant hijacked a van ..(Interruptions)..

MR. DEPUTY CHAIRMAN : Okay, okay. ..(Interruptions).. The whole House is supporting you. ..(Interruptions)..

SHRI BIRENDRA PRASAD BAISHYA : Sir, ..(Interruptions).. Sir, he hijacked one school van. This brave girl was there inside the van and she requested the extremist to release the kids and offered herself as a hostage. I salute this brave girl. ..(Interruptions).. I would like to request everybody to support that brave girl. ..(Interruptions).. Sir, this House should congratulate this girl. Ultimately, ..(Interruptions)..

श्री रवि शंकर प्रसाद : महोदय, मैं इस विषय से स्वयं को सम्बद्ध करता हूँ।

DR. KARAN SINGH (NCT of Delhi): Sir, I associate myself with the issue raised by the hon. Member.

श्री विश्वजीत दैमारी (असम) : महोदय, मैं इस विषय से स्वयं को सम्बद्ध करता हूँ।

श्री नरेश अग्रवाल : महोदय, मैं इस विषय से स्वयं को सम्बद्ध करता हूँ।

SHRI SUKHENDU SEKHAR ROY (West Bengal) : Sir, I associate myself with the issue raised by the hon. Member.

श्री सन्तियुस कुजूर (असम) : महोदय, मैं इस विषय से स्वयं को सम्बद्ध करता हूँ।

SHRI D. RAJA (Tamil Nadu) : Sir, I associate myself with the issue raised by the hon. Member.

SHRI ANANDA BHASKAR RAPOLU (Andhra Pradesh) : Sir, I associate myself with the issue raised by the hon. Member.

MR. DEPUTY CHAIRMAN : The whole House is with you in this. *..(Interruptions)..* The whole House is also with that girl. *..(Interruptions)..*

SHRI BIRENDRA PRASAD BAISHYA : They kidnapped the girl. She was taken into deep forest. Let her seek *..(Interruptions)..*

MR. DEPUTY CHAIRMAN : That is an exemplary sacrifice.

SHRI BIRENDRA PRASAD BAISHYA: Yes, Sir. So, I should congratulate that girl. *..(Interruptions)..* Thank you, Sir.

श्री नरेश अग्रवाल : सर, मेरा प्वाइंट ऑफ ऑर्डर है। *...(व्यवधान)...* रूल 24 में है कि *...(व्यवधान)...*

MR. DEPUTY CHAIRMAN : Why point of order? Let us take up Papers Laid on the Table. *..(Interruptions)..* After laying the papers. *..(Interruptions)..* After laying the papers. *..(Interruptions)..*

श्री नरेश अग्रवाल : सर, आफ्टर लेइंग नहीं। *...(व्यवधान)...* प्वाइंट ऑफ ऑर्डर तो हम किसी भी टाइम उठा सकते हैं। आफ्टर लेइंग नहीं। *...(व्यवधान)...* सर, मैंने जब प्वाइंट ऑफ ऑर्डर उठाया है तो आपको सुनना चाहिए। *...(व्यवधान)...*

MR. DEPUTY CHAIRMAN: Okay. Since I am seeing the House in order, I am listening to you.

SHRI NARESH AGGARWAL : The House is in order.

MR. DEPUTY CHAIRMAN : Yes, tell me what.

श्री नरेश अग्रवाल : माननीय उपसभापति जी, कल बी.ए.सी. की बैठक में जो समय तय हुआ, उसमें प्राइवेट मेम्बर्स बिजनेस के लिए 2.30 बजे से ढाई घंटे से ज्यादा, जो रूल 24 में दिया हुआ है कि यह ढाई घंटे से कम नहीं होना चाहिए, तो ढाई घंटे से ज्यादा का समय तय हुआ और 2.30 बजे से प्राइवेट मेम्बर्स बिल को सुना जाएगा, उसके पहले गवर्नमेंट का वर्क होगा ...(व्यवधान)...

MR. DEPUTY CHAIRMAN : No, no. ..(Interruptions)...

श्री नरेश अग्रवाल : श्रीमन्, नियमावली के नियम ...(व्यवधान)...

MR. DEPUTY CHAIRMAN : You cannot question Chairman's directions. ..(Interruptions).. No, no. ..(Interruptions)...

DR. V. MAITREYAN : *

श्री नरेश अग्रवाल : उपसभापति जी, आप मेरी बात सुन लीजिए। ...(व्यवधान)...

MR. DEPUTY CHAIRMAN: Ruled out. ..(Interruptions)...

श्री नरेश अग्रवाल : नहीं, नहीं। ...(व्यवधान).... ऐसे नहीं, सर ...(व्यवधान).... आप सुनेंगे नहीं ...(व्यवधान)...

MR. DEPUTY-CHAIRMAN : That is ruled out. ..(Interruptions).. Chairman has given ..(Interruptions)...

श्री नरेश अग्रवाल : नहीं, सर। ...(व्यवधान).... जो नियम में दिया हुआ है ...(व्यवधान)....

MR. DEPUTY CHAIRMAN : You cannot question the ruling of hon. Chairman. ..(Interruptions)... That is over. ..(Interruptions)...

DR. V. MAITREYAN : *

SHRI NARESH AGRAWAL : *

MR. DEPUTY CHAIRMAN : No, no. ..(Interruptions).. That will not go on record. ..(Interruptions).. Any aspersion on the Chair will not go on record. You cannot ..(Interruptions).. No, no, hon. Chairman has given a ruling. ..(Interruptions).. It is within the absolute powers of the Chairman to allow such change of schedule, and that is only what we have done. That is according to the rules. The point of order is ruled out. ..(Interruptions).. We shall now take up the Papers to be Laid on the Table. ..(Interruptions)...